

(106)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. 247/92.

Dt. of Decision : 25.11.94.

G.V. Satyanarayana Murthy

.. Applicant.

Vs

1. The Chief Commissioner
of Income Tax, A.P.,
Aayakar Bhavan,
Basheerbagh, Hyderabad.
2. The Commissioner of
Income Tax,
Andhra Pradesh-I,
Aayakar Bhavan,
Hyderabad.
3. The Dy. Commissioner
of Income Tax,
Vijayawada Range,
Central Revenue Buldg.
Bandar Road, Vijayawada.

.. Respondents.

Counsel for the Applicant : Mr. T.P.V. Subba Rayudu for
Mr. G.V.R.S. Varaprasada Rao

Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

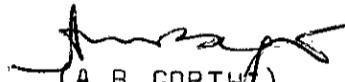
OA 247/92.

Dt. of Order: 25-11-1994.

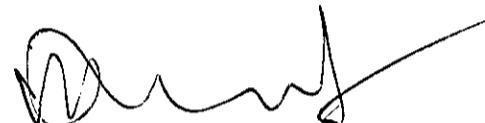
(Order passed by Hon'ble Shri A.V.Haridasan, Member (J)).

* * *

Shri N.V.Ramana, learned counsel for the Respondents present and heard. Shri T.P.V.Subba Rayudu, as proxy counsel for the counsel for the applicant stated that he has been instructed by the counsel for the applicant to say that the applicant is withdrawing the application. The application is therefore dismissed as withdrawn leaving the parties to bear their own costs.



(A.B.GORTHI)
Member (J)



(A.V.HARIDASAN)
Member (J)

Dt. 25th Nov. 1994.
Dictated in Open Court.

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DEPUTY REGISTRAR(J)

Copy to:

1. The Chief Commissioner of Income Tax,
A.P.Ayakar Bhavan, Basheerbagh, Hyderabad.
2. The Commissioner of Income Tax, Andhra Pradesh - I,
Ayakar Bhavan, Hyderabad.
3. The Dy. Commissioner of Income Tax, Vijayawada Range,
Central Revenue Building, Bandar Road, Vijayawada.
4. One copy to Mr.G.V.R.S.Varaprasada Rao, Advocate, CAT, Hyderabad.
5. One copy to N.V.Ramana, Addl.CGSC,CAT, Hyderabad.
6. One copy to Library,CAT,Hyderabad.
7. One spare copy.

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CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE SHRI A.V.HARIOSANT M (J)

AND

THE HON'BLE SHRI A.D.GORTHI M (A)

DATED: 25.11.94.

JUDGMENT/ORDER

B.P/C.P./R.A.

In
O.A.NO. 247/92.

Admitted. Interim directions
Issued.

Dismissed

Dismissed for default

Dismissed as withdrawn

Rejected/Ordered

No order as to costs.

No spare copy



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